

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION**

LOK SABHA
UNSTARRED QUESTION NO.4442
TO BE ANSWERED ON 22.03.2018

Coverage under Drinking Water Schemes

4442. SHRI ASHWINI KUMAR:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether all the villages of the State of Haryana have not been covered under supply of safe drinking water schemes of the Union Government;
- (b) if so, the details thereof;
- (c) the percentage of villages to be covered during 2018-19; and
- (d) the funds earmarked for the purpose?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S. AHLUWALIA)**

(a) & (b) Under National Rural Drinking Water Programme (NRDWP), information regarding coverage of rural water supply is maintained in terms of Fully Covered habitations (i.e. getting more than 40 litres per capita per day safe drinking water), Partially Covered habitations (i.e. getting less than 40 litre per capita per day safe drinking water) and Quality Affected habitations (i.e. containing at least one contaminant). As per information entered by State of Haryana on Integrated Management Information System (IMIS) of the Ministry, 211 habitations are partially covered and 127 habitations are Quality Affected.

(c) The percentage of villages/habitations to be covered is decided by State Government depending on the funds made available through State plan and assistance from this Ministry. However, as reported by State Government of Haryana in the Annual Action Plan meeting, 272 number of habitations will be covered during 2018-19.

(d) For the year 2018-19, a tentative allocation of Rs. 81.62 Crore has been made for the State of Haryana under National Rural Drinking Water Programme (NRDWP).